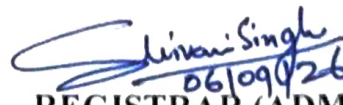


RAJASTHAN HIGH COURT, JODHPUR

NOTICE

On the eve of elevation of Hon'ble Dr. Justice Pushpendra Singh Bhati, Judge, Rajasthan High Court as Hon'ble the Chief Justice of Jammu & Kashmir and Ladakh High Court, a Farewell Reference will be held on Monday, the 07th of September, 2026 at 3:45 p.m. in the Court of Hon'ble the Chief Justice both at Principal Seat at Jodhpur and Bench at Jaipur through Video Conferencing.

BY ORDER


06/09/26
REGISTRAR (ADMN.)

AGENDA

Speech by :-

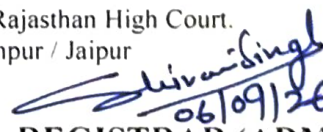
1. Hon'ble the Chief Justice.
2. Advocate General / Additional Advocate General, Rajasthan.
3. The Chairman / Representative, Bar Council of Rajasthan, Jodhpur / Jaipur.
4. The President, Rajasthan High Court Advocates' Association, Jodhpur.
5. The President, Rajasthan High Court Lawyers' Association, Jodhpur.
6. The President, Rajasthan High Court Bar Association, Jaipur.
7. The President, The Bar Association, Jaipur.
8. Address by Hon'ble Dr. Justice Pushpendra Singh Bhati.

No. Gen/XIX/Misc/2026/1539

Date: 06/09/2026

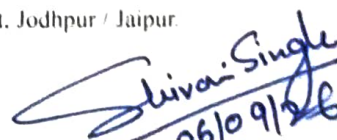
Copy forwarded to the following for placing the same before His / Her Lordship with the request that Hon'ble Court will rise at 3:30 p.m. to facilitate arrangements.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur


06/09/26
REGISTRAR (ADMN.)

Copy also forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt., Law Department-cum-Legal Remembrance, Govt. of Rajasthan, Jaipur.
2. The Registrar General, Rajasthan High Court.
3. The Registrar (Vigilance) / (Admn.) / (Admn. SC) / (Rules) / (Class-I & II.) / (Exam.) / (Judicial) / O.S.D. (F&I) / O.S.D. / Addl Registrar (Exam.), Rajasthan High Court, Jodhpur.
4. The Registrar (Admn.), Rajasthan High Court, Bench Jaipur with the request to circulate amongst all the concerned at Jaipur.
5. The Registrar (Vigil.) / (Wrts) / (Class.I&II) / (OSD) / (Judicial), Rajasthan High Court, Bench Jaipur.
6. The Registrar-cum-CPC, Rajasthan High Court, Bench Jaipur.
7. The Director, Rajasthan State Judicial Academy, Jodhpur
8. The Advocate General, Rajasthan, Jodhpur / Jaipur.
9. The Additional Solicitor General of India / Deputy Solicitor General of India, Jodhpur / Jaipur.
10. The Chairman / Vice Chairman / Members / Secretary, Bar Council of Rajasthan, Jodhpur / Jaipur.
11. All Additional Advocates General, Rajasthan, Jodhpur / Jaipur.
12. The District & Sessions Judge, Jodhpur Metro. / Jodhpur District.
13. The District & Sessions Judge, Jaipur Metro-I / Jaipur Metro-II / Jaipur District.
14. The Member Secretary / Joint Secretary, Rajasthan State Legal Service Authority, Jodhpur / Jaipur
15. The Secretary, Rajasthan High Court Legal Service Committee, Jodhpur / Jaipur.
16. The President, Rajasthan High Court Advocates' Association, Jodhpur.
17. The President, Rajasthan High Court Lawyers' Association, Jodhpur.
18. The President Rajasthan High Court Bar Association, Jaipur.
19. The President, The Bar Association, Jaipur.
20. The Financial Advisor / All Joint Registrars / All Deputy Registrars, Rajasthan High Court, Jodhpur / Jaipur.
21. The Senior Librarian, Rajasthan High Court, Jodhpur / Jaipur.
22. All Court Masters, Rajasthan High Court, Jodhpur / Jaipur
23. The Court Officer / Court Manager, Rajasthan High Court, Jodhpur / Jaipur with the direction to make all necessary arrangements.
24. The Government Advocate Office, Jodhpur / Jaipur.
25. The AOJ, Cause List Section / Computer Cell, Rajasthan High Court, Jodhpur / Jaipur.
26. Notice Board, Rajasthan High Court, Jodhpur / Jaipur.


06/09/26
REGISTRAR (ADMN.)